

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD.**

R.A./M.A./O.A./T.A./ 331 1980

Bm Worg Applicant (s)

I am Satisfied Adv. for the Petitioner (s).

Versus

Union of India 29 Respondent(s).

Rm v/s Adv. for the
Respondent (s)

SR. NO.	DATE.	ORDERS.
		<p>promotion (Copy Served)</p>

Shri B.M.Vora,
Residing at Gayatri Kripa,
Gayatri Nagar Co.Op.
Housing Society,
Near Chitra Petrol Pump,
Bhavnagar Para-364003.

: Applicant

Versus

1. Union of India,
Through: The General Manager,
Western Railway, Churchgate,
Bombay-400 020

2. The Chief Security,
Commissioner,
Western Railway,
Churchgate, Bombay-400 020.

3. The Assistant Security,
Commissioner,
Western Railway,
Bhavnagar Division,
Bhavnagar Para-364003.

: Respondents

Coram : Hon'ble Mr. A.V.Haridasan : Judicial Member

Hon'ble Mr. M.M.Singh : Administrative Member

ORDER

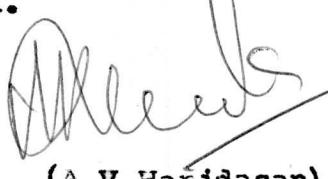
Date: 8/8/1990

Per: Hon'ble Mr. A.V.Haridasan : Judicial Member

Heard the counsel for the applicant. In this application the grievance of the applicant is that though the period of one year of debarring promotion on account of his refusal to accept promotion was over on 30/2/1990, he has not been promoted thereafter. We have gone through the entire application. It is true that while working as Clerk the applicant was selected for promotion and posted to Ahmedabad as Head Clerk but he refused to accept the promotion on account of personal difficulties in leaving the station. Consequently his promotion for a period of one year was debarred, that period expired on 30.2.1990. If any vacancy has arisen after 30.2.1990 there would not have been any bar the applicant being considered

and promoted, but the applicant has not stated in
the application that ~~there is~~ any vacancy/after
30.2.1990 till the date of the filing this application.
He has no case that after 30.2.1990 anybody junior
to him has considered for promotion and promoted.
In the circumstances, we find that there is ~~nothing~~
~~merely an~~ ^{no} much to go into this matter and therefore we dismiss
the application without being admitted.

M. M. Singh
(M.M.Singh)
Administrative Member


(A.V. Haridasan)
Judicial Member

a.a.b.